

**HIGH COURT OF SIKKIM**  
**G ANGTOK**

No. 26.../HCS

Dated: 06/09/2018

**NOTIFICATION**

In partial modification to Notification No. 15/HCS dated 31.05.2017, Hon'ble the Acting Chief Justice is pleased to re-constitute a Committee as specified at Sl. No. 1 with modified nomenclature "Mediation Monitoring Committee of Sikkim", comprising of the following members, with immediate effect.

- |                                                                                            |                                                                                           |
|--------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------|
| 1. Hon'ble the Chief Justice                                                               | - Patron-in-Chief &<br>Ex-Officio Chairman                                                |
| 2. Hon'ble Mrs. Justice Meenakshi Madan Rai,<br>Acting Chief Justice, High Court of Sikkim | - Judge-in-Charge &<br>Executive Chairperson,<br>Sikkim State Legal<br>Services Authority |
| 3. Mr. Suraj Chettri,<br>Member Secretary,<br>Sikkim State Legal Services Authority        | - Member                                                                                  |
| 4. Mr. N. Rai,<br>Senior Advocate                                                          | - Member                                                                                  |
| 5. Mrs. Matilda Isaacs,<br>Special Secretary,<br>Sikkim State Legal Services Authority     | - In-charge/Secretary                                                                     |
| 6. Mr. Zangpo Sherpa,<br>Advocate                                                          | Member                                                                                    |

By Order,

Sd/-  
**REGISTRAR GENERAL**

Memo No. : V(207)Confdl/HCS/ 8981-9023

Date: 6.9.18

Copy to:-

1. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim, Gangtok.
2. The PS to Hon'ble Judge, High Court of Sikkim, Gangtok.
3. The Secretary General, Supreme Court of India, New Delhi.
4. The Secretary, Mediation and Conciliation Project Committee, Supreme Court of India, New Delhi.
5. The Member Secretary, National Legal Services Authority, New Delhi.
6. Mr. Suraj Chettri, Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
7. Mr. N. Rai, Senior Advocate, Gangtok.

8. Mrs. Matilda Isaacs, Special Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
9. Mr. Zangpo Sherpa, Advocate, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Commissioner -cum- Secretary to Hon'ble Governor of Sikkim, Raj Bhawan, Gangtok.
13. The Legal Remembrancer -cum- Secretary, Law Department, Government of Sikkim, Gangtok.
14. The District & Sessions Judge (North) at Mangan.
15. The District & Sessions Judge (East) at Gangtok.
16. The District & Sessions Judge (South) at Namchi.
17. The District & Sessions Judge (West) at Gyalshing.
18. The District & Sessions Judge (Spl. Div- I) I/C at Gangtok.
19. The District & Sessions Judge (Spl. Div- II) at Gangtok.
20. The Director, Sikkim Judicial Academy, Sokeythang, East Sikkim.
21. The Chief Judicial Magistrate -cum- Civil Judge (South) at Namchi.
22. The Chief Judicial Magistrate-cum-Civil Judge (West) at Gyalshing.
23. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
24. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.
25. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
26. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
27. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
28. The Civil Judge-cum- Judicial Magistrate (North) at Mangan.
29. The Civil Judge-cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
30. The Civil Judge-cum- Judicial Magistrate, Soreng Sub -Division, West Sikkim.
31. The Civil Judge-cum- Judicial Magistrate, Rangpo Sub- Division, East Sikkim.
32. The Civil Judge-cum- Judicial Magistrate, Rongli Sub-Division, East Sikkim.
33. The Civil Judge-cum- Judicial Magistrate, Yangang Sub- Division, South Sikkim.
34. The Civil Judge-cum- Judicial Magistrate, Jorethang Sub- Division, South Sikkim.
35. All Registrar General of High Courts for information to "Mediation Monitoring Committee" of High Courts.
36. The Special Secretary (Confdl), Home Department, Government of Sikkim for publication in the Government Gazette.
37. Mr. Prosenjit Manna, Additional Registrar-cum-PPS, High Court of Sikkim, Gangtok.
38. The President, Bar Association of Sikkim.
39. The President, Namchi Bar Association, South Sikkim.
40. The PA to Registrar General, High Court of Sikkim, Gangtok.
41. The PA to Registrar, High Court of Sikkim, Gangtok.
42. The Computer Cell, High Court of Sikkim.
43. Notice Board.
44. Guard File.
45. File.

  
REGISTRAR